

**Government of Jammu and Kashmir
Planning Development and Monitoring Department
Civil Secretariat, J&K UT**

**Notification
Srinagar, 06th, September, 2021**

S.O. 311 -In exercise of powers conferred by clause (IV) of rule 8 of the Census Rules, 1990 and in supersession of earlier Notification issued in this behalf, the Government hereby freezes the boundaries of Districts/ Tehsils, municipalities towns, revenue villages and other administrative units on the whole Union Territory of Jammu and Kashmir w.e.f 31st December 2021 till completion of census 2021.

By order of the Lieutenant Governor.

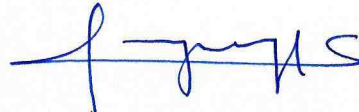
Sd/-
Secretary to Government.
Planning Dev. and Monitoring Department

No. PDMD-PFD/70/2021-02

Dated: 06. 09.2021.

Copy to the:-

1. Registrar General and Census Commissioner ,India, NDCC Building -II Jal Singh Road, New Delhi for information.
2. All Financial Commissioners.
3. Director General of Police, J&K UT.
4. All Administrative Secretaries to the Government
5. Chief Electoral Officer, J&K.
6. Divisional Commissioner Jammu/ Kashmir.
7. All Head of Departments J&K UT.
8. Director Information, J&K UT.
9. All Deputy Commissioners.
10. Director, Census Operations, J&K Hotel Khayam Building, Bishember Nagar, Srinagar-190001.
11. Private Secretary to Hon;ble Lieutenant Governor.
12. Private Secretary to Chief Secretary.
13. Private Secretary to Secretary to Government, PD&MD.
14. Stock file/Website, PDMS.



Assistant Director (Plg)
Planning Dev. & Monitoring Department

